

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.622
ANSWERED ON 06.02.2023**

**ESTABLISHMENT OF KVs/NVs
IN ANDAMAN & NICOBAR ISLANDS**

622. SHRI KULDEEP RAI SHARMA:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Kendriya Vidyalayas / Navodaya Vidyalayas established in Andaman & Nicobar Islands during the last three years, district-wise; and
- (b) whether the Government has implemented/ proposes to implement any schemes to establish new KVs/JNVs in Andaman & Nicobar Islands and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) At present, 02 Kendriya Vidyalayas (KVs) namely KV Port Blair No. 1 & 2 in South Andaman district and 03 Jawahar Navodaya Vidyalayas (JNVs) in all 03 districts viz. Car Nicobar, North & Middle Andaman and South Andaman are functioning in the Union Territory of Andaman & Nicobar Islands. No KV and JNV are established in Andaman & Nicobar Islands during the last three years.

Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources for setting up a new KV as per norms. The proposals are subject to approval of the competent authority.

The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, which have accepted the NVS scheme, including all the 03 districts of Andaman & Nicobar Islands, have been covered under this Scheme.
